

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date : 20.02.2024**

**Appeal No. 365 of 2023**

Trifid Research & Ors.

..... Appellants

Versus

Securities and Exchange Board of India

... Respondent

**With**

**Appeal No. 402 of 2023**

Capitalaim Financial Advisory Pvt. Ltd. & Anr.

..... Appellants

Versus

Securities and Exchange Board of India

... Respondent

Mr. Prakash Shah, Advocate with Mr. Kushal Shah, CA i/b Prakash Shah & Associates for the Appellants.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav, Mr. Abhay Chauhan, Advocates i/b The Law Point for the Respondent.

ORDER :

1. Adjourned due to non-availability of the bench. List on April 25, 2024.

Ms. Meera Swarup  
Technical Member

20.02.2024  
PTM